

73.

O.A. No. 060/00541/14

Nanda Ballabh Vs. U.O.I. & Others

03.07.2014

Present: Mr. Sandeep Siwatch, proxy counsel for the applicant

1. After arguing for sometime, learned counsel for the applicant states that the applicant may be permitted to withdraw the O.A.
2. Ordered accordingly.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

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